for use of planting materials of advanced growth raised in polybags etc.

Written Answers

Scindia Steam Navigation Company

- *234 SHRI GURUDAS DAS GUPTA: Will the Minister of FINANCE be pleased to state:
- (a) how much money has been provided and Investment by the Shipping Credit Corporation of India for payment of debts by the Scindia Steam Navigation Company;
- (b) the manner in which the money is proposed to be recovered;
- (c) whether Government are contemplating to hand over the Scindia Steam Navigation Company to ESSAR; and
 - (d) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AF-FAIRS IN THE MINISTRY OF ANCE (SHRI EDUARDO FALEIRO): (a) and (b) The Shipping Development Fund Committee was abolished w.e.f. 3-4-1987 and its assets and liabilities were taken over by the Government of India, Scindia Steam Navigation Company was one of the companies financed by erstwhile SDFC. The Company was in default of its repayment obligations. The Shipping Credit and Investment Co. of India Ltd. (SCICI) as designated person, in exercise of powers under Chapter-III of the Shipping Development Fund Committee (Abolition) Act, 1986 has appointed a Receiver and has also reconstituted the Board of this Company. Govt. have advanced to Scindia Steam Navigation Co. since take over of assets and liabilities of erstwhile SDFC till 30th April, 1988 a sum of approximately

Rs. 27.9 crores as loan for meeting various payments of an urgent nature such guarantee obligations, insurance premia, port charges, bunkers for stranded vessels, unloading of vessels, payment of wages to crew, etc. These advances have been secured by obtaining a mortgage on immovable properties of the company.

to Questions

(c) and (d) Various alternatives have been explored regarding the future of Scindia Steam Navigation Company, this behalf, certain private sector companies including ESSAR also had expressed their interest in taking over the Company

Strength of Indian Forest Service Person-

- *235, DR. MOHD, HASHIM KIDWAI; Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) what was the total strength of Indian Forest Service personnel in the country as on 31st March, 1988, Statewise;
- (b) whether the strength of the Indian Forest Service personnel is sufficient meet the requirements of the Department of Forests; and
- (c) if not, what steps have been taken or are proposed to be taken by Government to augment the strength?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) A statement is placed on the Table the Sabha (See below).

- (b) The strength is sufficient to meet the requirements.
 - (c) Does not airse.

Written Answers

Statement

SI. No.	Name of the Cad	-					Authorised cadre strength	Officers in position	
1	Andhra Pradesh		•		•		129	112	
2	Assam-Meghalaya			•			107	67	
3	Bihar						152	127	
4	Gujarat					•	96	76	
5	Haryana .		•				39	36	
6	Himachal Pradesh						111	101	
7	Jammu & Kashmir	٠.		• 1			62	48	
8	Karnataka .						129	108	
9	Kerala		•				86	66	
10	Madhya Pradesh		•				389	315	
11	Maharashtra .						176	135	*
12	Manipur-Tripura						61	48	
13	Nagaland .						26	18	
14	Orissa			**			125	97	
15	Punjab			•			35	31	
16	Rajasthan .						99	69	
17	Sikkim					,	35	23	
18	Tamil Nadu .						111	105	
19	*Union Territories						. 110	70	
20	Uttar Pradesh				•		194	181	
21	West Bengal		•	•	•		91	80	
				То	TAL		2363	1913	

^{*}The States of Arunachal Pradesh, Mizoram, Goa and the Union Territories of Andaman & Nicobar Islands and Dadra and Nagar Haveli participate in the Union Territories Cadre at present.

Committee on drug trafficking

- *236 SHRI VIRENDRA VERMA: Will the Minister of FINANCE be pleased to state:
- (a) whether a high-powered committee was set up by Government to go into the question of drug trafficking in the country;
- (b) wheher the Committee has submitted its report to Government; and

(c) if so, what are the findings of the Committee and what action has been taken/is proposed to be taken by Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANIA): (a) to (c) A Cabinet Sub-Committee, under the Chairmanship of the Home Minister, has been constituted to